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## SCHEDULE - II, FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy  
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s SARGAM BUILDERS PVT LTD

|     |                                                                                         |                                                                                                                          |
|-----|-----------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of Corporate Debtor                                                                | M/S SARGAM BUILDERS PVT LTD                                                                                              |
| 2.  | Date of incorporation of corporate debtor                                               | 23-06-1997                                                                                                               |
| 3.  | Authority under which corporate debtor is incorporated / registered                     | ROC-Ernakulam                                                                                                            |
| 4.  | Corporate identity number / limited liability identification number of corporate debtor | U45201KL1997PTC011565                                                                                                    |
| 5.  | Address of the registered office and principal office (if any) of corporate debtor      | Reg-Address (As per MCA Records)<br>28/3858-D, Sargam House, Water Land Road<br>Elamkulam, Cochin, Kerala -682020, India |
| 6.  | Date of Closure of Insolvency Resolution Process                                        | 21-09-2020                                                                                                               |
| 7.  | Liquidation Commencement Date of Corporate Debtor                                       | 16/09/2020 (Order Received on 22/09/2020)                                                                                |
| 8.  | Name, and Registration Number of the Insolvency Professional acting as liquidator       | C.A. Jasin Jose, FCA, CFE(USA) IP RV<br>IBBI/IPA-001/IP-P00695/2017-2018/11225                                           |
| 9.  | Address and E-mail of the Liquidator as Registered with the Board                       | Jasin Jose, Ponmattam Madaserry<br>Mookannoor PO-683577, Angamaly, Kerala, India<br>Email-Jasinjoseponmattam@gmail.com   |
| 10. | Address and E-mail of the Liquidator to be used for correspondence                      | CA Jasin Jose, 5D, Skyline Riverscape<br>Thottumugham, Aluva-683105<br>jasinjoseponmattam@gmail.com                      |
| 11. | Last Date for submission of claims                                                      | 22-10-2020                                                                                                               |

Notice is hereby given that the Hon'ble National Company Law Tribunal - Kochi Bench has ordered the commencement of liquidation of the **M/s SARGAM BUILDERS PRIVATE LIMITED** on 16-09-2020.

The stakeholders of **M/s SARGAM BUILDERS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 22-10-2020, to the liquidator at the address mentioned against item 10

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Relevant Forms for Submission of claims are available at <https://ibbi.gov.in/home/downloads>

Name and Signature of the Liquidator:

Auva, 23-09-2020

  
Jasin Jose B.Com, FCA  
Chartered Accountant

Sd/-

Jasin Jose

M.No - 220113